



**High Court of Tripura**  
**Agartala**

**Order No. 87**

**Dated, Agartala, the 7<sup>th</sup> September, 2015**

In continuation of the Order No.80, dated 03.07.2015, Hon'ble the Chief Justice has been pleased to order that in case the reliefs claimed are similar and the documents relied upon by the petitioners are the same then the documents may be attached in the first/leading petition. In the subsequent petitions reference shall be made to the case number or title of the leading petition inclusive of names of the parties and an averment be made that the documents filed in the leading petition may be read as a part and parcel of the subsequent petitions(s).

In exceptional cases parties may move petition for permission to file a joint petition and the same shall be listed before the Single Bench of Hon'ble the Chief Justice.

Hon'ble the Chief Justice has further been pleased to direct that in case there is a dispute whether joint petition will lie or not, the matter shall also be listed before the Single Bench of Hon'ble the Chief Justice.

By Order,

Sd/—

**(S. Datta Purkayastha)**  
**Registrar (Vigilance)**

**No.F. 40 (21)-HCT/BENCH/REGISTRY/2015/ 8900-22 September 7, 2015**

**Copy to: –**

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Judicial), High Court of Tripura, Agartala;
08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;

17. The Superintendent(s), High Court of Tripura, Agartala;
18. The Court Master(s), High Court of Tripura, Agartala;
19. The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;
20. The Bench Clerk(s), High Court of Tripura, Agartala;
21. All the Dealing Assistants (Bench Section), High Court of Tripura, Agartala;
22. Notice Board of the Court-house; and
23. Order File.

110) 7.9.16  
**(S. Datta Purkayastha)**  
Registrar (Vigilance)